

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

8

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.42/241/HDB/2017
NAME OF THE COMPANY	Spectrum Power Generation Limited
NAME OF THE PETITIONER(S)	M. Krishna Rao
NAME OF THE RESPONDENT(S)	Spectrum Power Generation Limited & (36) Others
UNDER SECTION	241-244

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yogeshkr. Jagia, M. Mohan Rao	Adv.	9810466870	
Rajeev Kumar Taniya.			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.Yogesh Kumar Jagia, Mr.M.Mohan Rao, Mr.Rajeev Kumar Learned Counsels for the Petitioner and Ms.Divya Datla, Mr.Parikshith K., Mr.S.Ravi, Ms.P.Sriharsh Learned counsels for the Respondent.

Post the case on 03.04.2018

Member (T)

Member (J)